

SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED-IN LIQUIDATION UNDER IBC

CIN NO. U45200HR2013PTC048979 , PAN NO. AATCS1206J

Registered Office: 510, 5TH Floor, ABW Tower, IFFCO Chock, M G Road, Gurgaon, Haryana, India – 122 002

LIST OF STAKEHOLDERS'

OF

SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED-IN LIQUIDATION UNDER IBC

IN TERMS OF REGULATION 31A OF IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016

1. Secured Financial Creditors

Annexure -1

Sr. No.	Name of the Financial Creditor	Date of Receipt of the claim	Amount Claimed	Amount of Claim Admitted	Secured	Related Party	Whether security interest relinquished as per point No.8A	% of voting share in SCC	Amount of Contingent Claim	Amount of Claim not Admitted	Amount of Claim under Verification
1.	Central Bank of India	14.08.2025	Rs. 199,27,57,000.55 (Exclusively 1 st Charge on entire assets of the Corporate Debtor in consortium)	Rs. 199,27,57,000.55	Yes (First Charge holder having exclusive rights on assets of CD in consortium)	Yes/No No	Yes/No Yes	% 40.65%	Rs. -	Rs. -	Rs. -



